



No.37

MONDAY, 18 OCTOBER 2021

11.30 A.M.

1. **NATIONAL ANTHEM** (to be played).

2. **QUESTIONS**

(1)POSTPONED STARRED QUESTIONS TO BE ORALLY ANSWERED

a. Postponed Starred Question No.003C tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Cases filed against Comunidade Land' (originally slated for answer on 24-03-2021) to be orally answered.

b. Postponed Starred Question No.1A tabled by S/Shri Rohan Khaunte, Jayesh Salgaonkar, Vinoda Palienkar and Vijai Sardesai, MLA's regarding 'Present Status of Coal Block' (originally slated for answer on 30-07-2021) to be orally answered.

c. Postponed Starred Question No.19C tabled by Shri Ramkrishna Dhavalikar, MLA regarding 'Projects undertaken by Water Resources Department in the State of Goa' (originally slated for answer on 28-07-2021) to be orally answered.

(2) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(3)POSTPONED UNSTARRED QUESTIONS TO BE LAID ON THE TABLE

a Postponed Unstarred Question No.42 tabled by Shri Rohan Khaunte, MLA, regarding 'Comunidade Lands' (originally slated for answer on 24-01- 2021) to be laid on the Table.

b. Postponed Unstarred Question No.073 tabled by Shri Ramkrishna Dhavalikar, MLA, regarding 'Projects undertaken by Water Resources Department in the State of Goa' (originally slated for answer on 28-07- 2021) to be laid on the Table.

c .Postponed Unstarred Question No.030 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Purchases undertaken by Health Department via DHS and GMC from the time of Covid Pandemic' (originally slated for answer on 30-07- 2021) to be laid on the Table.

d. Postponed Unstarred Question No.096 tabled by Shri Rohan Khaunte, MLA, regarding 'Statistical Covid Data' (originally slated for answer on 30-07- 2021) to be laid on the Table.



e. Postponed Unstarred Question No.102 tabled by Shri Rohan Khaunte, MLA, regarding 'Purchases in Public Health Sector' (originally slated for answer on 30-07- 2021) to be laid on the Table.

f. Postponed Unstarred Question No.101 tabled by Shri Rohan Khaunte, MLA, regarding 'Consultant for Coal Mining' (originally slated for answer on 30-07- 2021) to be laid on the Table.

(4) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table. .

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OBITUARY REFERENCES

SPEAKER to make the Obituary References of the sad demise of the following distinguished dignitaries/luminaries:-

1. DISTINGUISHED PERSONALITIES

1. **Late Shri Kalyan Singh**, former Governor of Rajasthan, former Chief Minister of Uttar Pradesh and former Member of Parliament.
2. **Late Shri Oscar Fernandes**, former Union Minister and former Member of Parliament.
3. **Late Shri Justice Gustav Couto**, the first Goan Judge of the Bombay High Court.
4. **Late Shri Fr. Gregory Naik**, noted Jesuit Priest, educationist and counsellor.
5. **Late Shri Balaji Tambe**, renowned Ayurveda proponent and spiritual leader.
6. **Late Smt. Hausatai Patil**, veteran freedom fighter.
7. **Lieutenant Colonel Late Shri Anant Sadashiv Gokhale**, the first Commissioned Officer of the 13th Battalion Brigade of the Guards in March 1968, who carried out major operations of the Indian Army, successfully.

2. FILM/THEATRE/MUSIC/PERFORMING ARTS MAESTROS/ LITTERATEURS

1. **Late S/Shri Buddhadeb Guha and Dattatray Mirasdar**, renowned litterateurs.
2. **Late Smt. Jagjit Kaur**, veteran music legend.
3. **Late S/Shri Nedumudi Venu, Ghanshyam Nayak, Arvind Trivedi, Siddharth Shukla and Late Smt. Leena Dias**, veteran actors.



3. NOTED SPORTS PERSONALITIES/LEGENDS

1. **Late Shri Syed Shahid Hakim**, former Olympian footballer.

4. PAPERS TO BE LAID ON THE TABLE

1. SHRI. CHANDRAKANT KAVLEKAR, Dy. Chief Minister to lay the copy of the Notification regarding reduction and restoring the infrastructure tax rates.

2. SHRI. MAUVIN H. GODINHO, Minister of Housing to lay the Audit Report for the year 2018-2019 along with the Certificate pertaining to Goa Housing Board, Porvorim Goa.

3. SHRI. NILESH CABRAL, Minister for Environment to lay the Rules/Regulations/sub-rules/bye- Laws (Department of Environment and Climate Change).

5. ASSENT TO BILLS

SECRETARY to report assent of the Governor to the following Bills passed by the Seventh Legislative Assembly of the State of Goa during its Fifteenth Session, 2021:-

1. The Goa Appropriation (No.3) Bill 2021.
2. The Goa Appropriation (No.4) Bill 2021.
3. India International University of Legal Education and Research of the Bar Council of India Trust at Goa, Bill, 2021.
4. The Goa Housing Board (Amendment) Bill, 2021.
5. The Court Fees (Goa Amendment) Bill 2021.
6. The Goa Investment Promotions Facilitation of Single Window Clearance Bill, 2021.
7. The Goa Laws (Amendment) Bill, 2021.
8. The Indian Stamp (Goa Amendment) Bill, 2021.
9. The Goa Agricultural Produce and Live Stock Marketing (Promotion and Facilitation) (Amendment) Bill, 2021.
10. The Goa, Barge (Taxation on Goods) (Amendment) Bill, 2021.
11. The Goa Goods and Services Tax (Amendment) Bill, 2021.
12. The Goa Public Lighting Duty Bill, 2021.
13. The Goa Mineral Development Corporation Bill, 2021.
14. The Goa Town and Country Planning (Amendment) Bill, 2021.
15. The Goa Public Gambling (Amendment) Bill, 2021.
16. The Goa (Regulation of film Shooting) Bill, 2021.
17. The Goa Shops and Establishments (Amendment) Bill, 2021.
18. The Goa Waste Management (Amendment) Bill, 2021.
19. The Goa Panchayat Raj (Amendment) Bill, 2021.



6. **BUSINESS ADVISORY COMMITTEE REPORT**
DR.PRAMOD SAWANT, Chief Minister to present the Fifth Report (2021) of the Business Advisory Committee; and

ALSO to move the following:

“This House do agree with the Fifth Report (2021) of the Business Advisory Committee”.

7. **PRESENTATION, DISCUSSION AND VOTING OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2021-22 (SECOND BATCH)**
DR. PRAMOD SAWANT, CHIEF MINISTER to present the Supplementary Demands for Grants for the year 2021-2022 (Second Batch) Voting and Discussion on the Supplementary Demands for Grants for the year 2021-2022 (Second Batch), to be taken up.

8. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.5) 2021-2022 (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR, 2021-2022 (SECOND BATCH).**

DR.PRAMOD SAWANT, Chief Minister to move for leave to introduce the Goa Appropriation (No.5) Bill, 2021.

ALSO to introduce the Bill.

- DR.PRAMOD SAWANT**, Chief Minister to move that the Goa Appropriation (No.5) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.